# STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS, COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND AS PER THE NOTIFICATION DATED 29.04.2020 OF DEPARTMENT OF LEGAL AFFAIRS, MINISTRY OF LAW AND JUSTICE, NEW DELHI

## **FOR THE MONTH OF NOVEMBER 2020**

#### Form 1

#### List of cases e-filed during the month

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Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E- mail Id	Date of Registration	Date of e- filing
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-	-	-

	Form -2										
	List of cases in which e-payment of Court fees was made during the month										
Sl. No. Court District Case No. Petitioner Name Vs. Respondent Name Advocate Date of Registration Court fees											
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]				
1	High Court of Uttarakhand, Nainital	-	-	-	1	-	-				
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-				

	Form -3									
	List of cases in which Electronic Service of process has taken place during the month									
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of process			
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]			
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-			
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-			

	Form -4									
	List of total no. of cases randomly allocated during the month									
Sl. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)				
[1]	[2]	[3]	[4]	[5]	[6]	[7]				
1	High Court of Uttarakhand, Nainital	-	-	1	1	-				
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-				

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	Form -5										
	List of cases in which cases Management Hearing was held during the month										
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case Management Hearing				
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]				
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-				
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-				

#### Form 6

<b>Contested con</b>	nmercial case	s disposed	during	the month

	Contested commercial cases disposed during the month												
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/no.)	Date of Decision	Days for Disposal	Nature of Disposal (Contested/ settled)	Date of Execu tion of decree	Number of days for execution of decree from date of decision	Act Section
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]	[11]	[12]	[13]	[14]
			136 of 2020	Ashutosh Gupta Vs M/s MNT Buildcon Pvt. Ltd.	H.M. Bhatia Advocate	12.02.2020	No	24.11.202	268 days	Allowed	-	-	(Under Section 37 of Arbitration and Conciliation Act, 1996)
1	High Court of Uttarakhand,	Dehradun	117 of 2020	M/s MNT Buildcon Pvt. Ltd. Vs. Ashutosh Gupta	Sri Neeraj Garg, Advocate	5.3.2020	No	24.11.202	264 days	Dismissed	-	-	(Under Section 37 of Arbitration and Conciliation Act, 1996)
	Nainital		191 of 2020	Triveny Consultant Vs. State & others	Sri Siddhartha Singh	01.09.2020	No	19.11.202 0	79 days	Dispose the present appeal from order with the direction to the adjudicator to decide the matter in accordance	-	-	(Under Section 37 of Arbitration and Conciliation Act, 1996)
2	Addl. District Judge, Commercial Court Dehradun		-	-	-	-	-	-	-	-	-	-	-

	Form 7									
	Summary of Commercial Cases during the month									
Sl. No.  Court  District  Total number of cases pending on the 1st day of the month  Total number of cases instituted during the month  Total number of cases disposed during the month  Total number of cases end of the month  end of the month										
[1]	[2]	[3]	[4]	[5]	[6]	[7]				
1	High Court of Uttarakhand, Nainital		41	4	3	42				
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	1436	17	11	1442				

Form 6(i):
Mediation Data during the month of November 2020

	List of cases received for Pre-Institution Mediation and Settlement during the month									
Sl. No.	Name of Mediation Centre (For example, DLSA or Main Mediation Centre Mumbai)	Total number of applications pending on the 1 <sup>st</sup> day of the month`	Total number of applications received during the month	Total number of cases settled during the month	Total number of non- starter cases during the month	Total number of applications pending at the end of the month				
[1]	[2]	[3]	[4]	[5]	[6]	[7]				
1	Mediation Centre, High Court of Uttarakhand, Nainital	-	-	-	-	-				
2	DLSA, Dehradun	26	9	Nil	15	20				
3	DLSA, Haridwar	1	1	Nil	Nil	1				

# STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS, COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND

## **FOR THE MONTH OF NOVEMBER - 2020**

	Commercial Court (below District Judge Level)	Commercial Court (at District Judge Level)	Commercial Appellate Court (at District Judge level)	Commercial Division (High Court)	Commercial Appellate Division (High Court)
No. of Courts Operational	1	-	-	_	1
No. of cases Instituted	17	-	-	-	-
No. of appeals filed	-	-	-	-	4
No. of cases pending	1442	-	-	-	42
No. of cases disposed of	11	-	-	-	3